

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO- 1016
TO BE ANSWERED ON: 10.02.2022

Kaimur Wildlife Sanctuary as tiger reserve

1016. SHRI SUSHIL KUMAR MODI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the five sites expected to be formally declared as tiger reserve by Government;
- (b) whether it is a fact that Kaimur Wildlife Sanctuary in the State of Bihar has been given in-principle approval by National Tiger Conservation Authority (NTCA) for tiger reserve;
- (c) whether NTCA has solicited detailed proposal from Bihar under the Wildlife (Protection) Act, 1972; and
- (d) the progress made in giving approval to Kaimur Wildlife Sanctuary as tiger reserve?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) Approval of National Tiger Conservation Authority has been accorded to Sunabeda Wildlife Sanctuary, MM Hills Wildlife Sanctuary, Ramgarh Vishdhari Wildlife Sanctuary and Guru Ghasidas National Park & Tamor Pingla Wildlife Sanctuary for declaration as Tiger Reserve. In-principle approval has been given by the National Tiger Conservation Authority to Ratapani Wildlife Sanctuary, Dibang Wildlife Sanctuary and Kaimur Wildlife Sanctuary for declaration as Tiger Reserve.
- (b), (c) & (d) Yes Sir. In-principle approval has been accorded by the National Tiger Conservation Authority for declaring Kaimur Wildlife Sanctuary as a Tiger Reserve subject to submission of a detailed proposal (delineation of core & buffer and information regarding villages in and around the proposed site) by the State Government.
